

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1375

ANSWERED ON:01.12.2014

CARGO ACTIVITIES BY MIAL

Somaiya Dr. Kirit

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether outsourcing of cargo activities on Building-Own-Operate-Transfer (BOOT) basis by Mumbai International Airport Limited (MIAL) has resulted in revenue loss;

(b) if so, the details thereof;

(c) whether the Government proposes to develop a mechanism to monitor and review the BOOT activities and the revenue earning therefrom; and

(d) if so, the details thereof?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a) & (b) Mumbai International Airport Pvt. Ltd. (MIAL) had concessioned out only Domestic Cargo on Build Own Operate and Transfer (BOOT) basis. The main reason for concessioning out is to create additional capacity and infrastructure so as to generate enhanced revenue in future. During the year 2012-13 (before concessioning out on BOOT basis) the average monthly revenue from Domestic Cargo was Rs. 1.04 crores. After concessioning out on BOOT basis, the average monthly revenue is Rs. 0.66 crore for the period April, 2014 to October, 2014.

(c) & (d) The Operation, Management and Development Agreement has sufficient provisions to ensure effective monitoring and review of the implementation of Public Private Partnership project at Chhatrapati Shivaji International Airport, Mumbai.